NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 198/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company		Bripranil Industries Limited.		
	N N			
Under Section		10 IBC		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1. MRS. MANJU BAUTERIA, Applicant.				
2.	Ms. Anam Mr. Arun	ika Pandey ava Ghosh	Adv. on record.	

ORDER

Ld. Counsel for the corporate applicant is present.

Corporate applicant has filed this petition u/s.10 of the Insolvency and Bankruptcy Code, 2016.

Petitioner is directed to issue notice on all the financial creditors and file affidavit of service within 7 days.

List it on 13/03/2018 for admission.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd